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Secondly, I would like to said 12.51

PAPERS LAID ON THE TABLE

REPORT OF EAG OF INDIA, 1971-72, Vols. I AND II

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Report (Hindi version) of the Comptroller and Auditor General of India, for the year 1971-72, Union Government (Civil) Revenues Receipts-Volume I--Indirect Taxes and Vol. II-Direct Taxes under article 151 (1) of the Constitution. [Placed in Library. See No. LTof the supplies from the pool, 167/874

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act. 1951: Vad ow 11 .no sa bas more to Punjab,

- (1) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulaion partions, 1973, published in Notification No. G.S.R. 905 in Gazette of India dated the 25th August, 1973.
- (2) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1973, published in Notification No. G.S.R. 906 in 'evad ew Gazette of India adated the -red eve25th August, 1973. ooen next
- (3) The Indian Police Service (Pay) Second Amendment Rules, 1973, published in Notification No. G.S.R. 907 in Gazette of India dated the 25th August, 1973.
 - (4) The All-India Services (Confidential Rolls) Amendment Rules, 1973, published in Noti-

- fication No. G.S.R. 942 in Gazette of India dated the 8th September, 1973.
- (5) The All-India Services (Confidential Rolls) Second Amendment Rules, 1973, published in Notification No. G.S.R. 425 (E) in Gazette of India dated the 11th September, 1973.
- (6) The Indian Administrative Service (Recruitment) Fourth Amendment Rules, 1973, published in Notification No. G.S.R. 427 (E) in Gazette of India dated the 12th Septembloow [ber, 1973.] to inscribile alaca
- (7) The Indian Police Service (Recruitment) Third Amendment Rules, 1973, published in Notification No. G.S.R. 428 (E) in Gazette of India dated the 12th September, 1973. given to
- (8) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1973, published in Notification No. - G.S.R. 429 (E) in Gazette of India dated the 12th Septemevad a ber, 1973. esad truccos ofgi
- (9) The Indian Police Service (Appointment by Promotion) UP and Second Amendment Regulations, 1973, published in Notification No. G.S.R. 430 (E) in Gazette of India dated the 12th September, 1973.
- (10) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1973, published in Notification No. G.S.R. 450 (E) in Gazette of India dated the 22nd September, 1973.
 - (11) The Indian Police Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1973, published in Noti-